

Annexure C

STATEMENT SHOWING JUDICIAL OFFICERS WORKING AT EX-CADRE POSTS

Sr. No.	Posting	PDJ	DJ	Ad-hoc DJ	SD	Ad-hoc SD	JD
1	Charity Commissioner	PDJ					
2	Joint Charity Commissioner		DJ				
3	Deputy Charity Commissioner				SD		
4	Assistant Charity Commissioner						JD
5	President, Maharashtra State CO-operative Appellate Court	PDJ					
6	Member, Maharashtra State Co-operative Appellate Court		DJ				
7	Judge, Co-operative Court						JD
8	Court Receiver				SD		
9	President, Industrial Court	PDJ					
10	Member, Industrial Court		DJ				
11	Judge, Labour Court				SD		
12	Principal Secretary & R.L.A, Law and Judiciary department	PDJ					
13	Principal Secretary & S.L.A, Law and Judiciary department	PDJ					
14	Joint Secretary, Law and Judiciary department, Mumbai, Aurangabad, Nagpur		DJ				
15	Legal Advisor-cum-Joint Secretary, Law and Judiciary department		DJ				
16	Deputy Legal Advisor-cum-Deputy Secretary, Law and Judiciary department				SD		
17	Chairman, Motor Accident Claims Tribunal	PDJ					

Sr. No.	Posting	PDJ	DJ	Ad-hoc DJ	SD	Ad-hoc SD	JD
18	Member, Motor Accident Claims Tribunal		DJ	Ad-hoc DJ			
19	Member Secretary, Maharashtra State Legal Services Authority	PDJ					
20	Deputy Secretary, Maharashtra State Legal Services Authority				SD		
21	Under Secretary, Maharashtra State Legal Services Authority						JD
22	Secretary, High Court Legal Services Committee/Sub-Committee		DJ				
23	Secretary, District Legal Service Authority				SD		
24	Registrar, Maharashtra Administrative Tribunal		DJ				
25	Joint Director, Maharashtra Judicial Academy & Indian Mediation Centre	* PDJ					
26	Additional Director, Maharashtra Judicial Academy & Indian Mediation Centre		DJ				
27	Deputy Director, Maharashtra Judicial Academy & Indian Mediation Centre				SD		
28	Assistant Director, Maharashtra Judicial Academy & Indian Mediation Centre						JD
29	Presiding Officer, School Tribunal				SD		
30	Director, Public Prosecution	PDJ					
31	Competent Authority, Rent Control						JD
32	Registrar General	PDJ					
33	Registrar, Vigilance-I	PDJ					
34	Registrar, Inspection -I	PDJ					
35	All other Registrars, High Court of Bombay including it's Benches		DJ				
36	Prothonotary & Senior Master, High Court at Bombay		DJ				
37	Registrar, Original Side, High Court of Bombay		DJ				
* Amended as per the decision of Hon'ble Committee for Service Conditions of the District Judiciary, meeting held on 13.12.2024.							

Sr. No.	Posting	PDJ	DJ	Ad-hoc DJ	SD	Ad-hoc SD	JD
38	Deputy Registrar, High Court of Bombay including it's Benches				SD		
39	Assistant Registrar, High Court of Bombay including it's Benches						JD
40	Registrar, Lokayukta and Upa-Lokayukta Maharashtra State Mumbai		DJ				
41	Secretary General, Supreme Court of India	PDJ					
42	Registrar, Supreme Court of India		DJ		SD		
43	Registrar(Legal), State Consumer Disputes Redressal Commission				SD		
44	Registrar, Maharashtra State Human Rights Commission				SD		
45	Assistant Registrar, Maharashtra State Human Rights Commission						JD
46	Registrar, National Green Tribunal		DJ				
47	Assistant Registrar, National Green Tribunal						JD
48	Registrar, Securities Appellate Tribunal		DJ				
49	President, Maharashtra Slum Areas (Improvement, Clearance & Redevelopment)				SD		
50	Chairman, Maharashtra State WAKF Tribunal in the State of Maharashtra		DJ				
51	Registrar of Partnership Firms, (Group - A)				SD		
52	Principal District and Sessions Judge, UT of Daman and Diu at Diu/Dadra Nagar Haveli at Silvassa	PDJ					
53	Law Officer, Daman				SD		
54	UT of Diu/ Daman/ Dadra Nagar Haveli at Silvassa				SD		
55	UT of Daman/ Dadra Nagar Haveli at Silvassa						JD
56	Assistant Registrar / Research Fellow, Maharashtra Administrative Tribunal						JD
57	Presiding Officer University and College Tribunal		DJ				

Sr. No.	Posting	PDJ	DJ	Ad-hoc DJ	SD	Ad-hoc SD	JD
58	President, Goa Administrative Tribunal		DJ				
59	President, Goa Children Court		DJ				
60	Member Secretary, Goa State Legal Services Authority		DJ				
61	Presiding Officer, Industrial Tribunal-cum-Labour Court, Goa.		DJ				
62	Secretary District Legal Services Authority, Goa					SD	
63	Maharashtra Revenue Tribunal						
64	Railway Claims Tribunal, Member						
65	Grievances Redressal, Authority Sardar Sarovar, Nandurbar.						
66	Armed Forces Tribunal						
67	Central Administrative Tribunal						
68	Special Tribunal at Nagpur						
69	Maharashtra Law University, Nagpur, on deputation		DJ				
70	National Judicial Academy, Bhopal, Research Fellow						JD
71	Maharashtra State Commission for Protection of Child Rights, on deputation.		DJ				
72	National Company Law Tribunal, New Delhi		DJ				
73	National Company Law Appellate Tribunal, New Delhi		DJ				
74	Maharashtra Real Estate Regulatory Authority, Mumbai/ Maharashtra Real Estate Appellate Tribunal, Mumbai		DJ				
75	The Land Acquisition, Rehabilitation & Resettlement Authority, Nagpur		DJ				

Sr. No.	Posting	PDJ	DJ	Ad-hoc DJ	SD	Ad-hoc SD	JD
76	Presiding Officer, Debt Recovery Tribunal		DJ				
77	Presiding Officer, Debt Recovery Appellate Tribunal		DJ				
78	All such Judicial Officers who are Posted & Transferred by Hon'ble Bombay High Court on Ex-cadre post						

Note :-

The above said Judicial Officers and the Judicial Officers whose services are spared by the High Court in other departments either by way of recommendation/appointment on the similar lines shall be deemed to be on deputation.